[20 FEB. 1981]

Contract for a book stall at Jammu-Tawi Railway Station

- 514. SHRI ABDUL REHMAN SHEIKH: Will the Minister of RAILWAYS be pleased to refer to the reply to Starred Question No. 194 given in the Rajya Sabha on the 20th June, 1980, and state:
- (a) whether the allotment of Book stalls to Shri Vijay Kuinar has been terminated w.e.i. 9-9-80;
- (b) if so, whether it is a fact that even after termination of the contract the possession of the Book stall was not taken over by the Northern Railways;
- (c) whether it is also a fact that the Divisional Railway Manager, Northern Railway, had invited applications for allotment of Book stall from amongst the unemployed graduates and some applications were received and interview conducted on 5-1-81' and some recommendations were made by the Division for the allotment; and
- (d) whethex- any decision in the matter has been taken and if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) contract for the bookstall at Jammu Tawi station held by Shri Viiav Gupta was terminated Kumar effect from 9-9-80 after expiry of the tenure of 5 years. However, Shri Gupta, instead of handing over the possession of the bookstall to the railway authority obtained 'Stav from the Court against Order' Rail way's orders for termination of his contract and the case is still judice.

- (c) Yes.
- (d) The case being sub-jtidice no further action can be taken at this stage.

Blending of indigenous groundnut oil with imported palmolene oil

- 515. SHiCi B. D. KHOBRAGADE: Will the Minister of HEALTH be pleased to state:
- (a) whether Government ig considering any proposal for granting permission to blend imported palmolene edible oil with the indigenous groundnut oil;
- (b) if so, what are the details of such proposal;
- (c) what would be the effect on health of people due to consumption of such blended oil;
- (d) whether blending of imported and indigenous oils is likely to be misused by the anti social elements; and
- (e) if so, the steps proposed to be taken to prevent such misuse?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No.

(b) to (e) Do not arise.

Speed meters in Kailway engines

- 516. SHRI JAGDISH PRASAD MATHUR: Will the Minister of RAIL WAYS be pleased to state:
- (a) whether it is a fact that a number of Railway engines ars ro. fitted with proper speed-meters; and
- (b) if so, what is the number of such engines and what are the reasons therefor?

THE DEPUTY MNISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

Shifting Of New Delhi Railway Station

517. SHRI N. P. CHENGALRAYA NAIDU; Will the Minister of RAIL WAYS be pleased to state:

- (a) whether there is any proposal under Government's consideration to shift the New Delhi Railway Station from its present location to avoid growing congestion in that area of the Capital;
- (b) if so, what are the plans in this regard; and
- (c) if the reply to part (a) above he in the negative, what other measures are contemplated to remove congestion from this Railway Station to meet the growing rush of the commuters?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

- (b) Does not arise.
- (c) To ease congestion at New Delhi, the following works have been undertaken:
- 1. Fruit, minerals and cement sid- ings have been shifted from New Delhi railway station to New Azadpur, Tughlakabad and Shakurbasti respectively.
- 2. One additional island platform and additional washing and stabling lines have been provided.
- 3. Second Entry to the New Delhi Railway Station from Thom,pson Road side is proposed to be provided.
- 4. Along with item 3 above, one more island platform a parcel footover bridge and more stabling and washing lines, a station building with booking facilities, circulating area fOr passenger traffic, extension of two existing footover bridges and other allied facilities will be provided on Thompson Road side of New Delhi station.
- 5. Twenty feet width of land on either side of Chelmsford Road leading from Connaught Place belonging to the Railways has been relinquished to the New Delhi Municipal Committee for widening the road.
- 6. The Circulating area in front of New Del'ai Railway station is proposed to be Improved. Measures for easy

circulation of passengers on platforms have also been taken to reduce congestion.

7. In order to expedite reception and despatch of trains, modern system of route relay interlocking has also been sanctioned, as part of the second and final phase of the plan for Second Entry to New Delhi, for the entire New Delhi Yard Complex.

Telephone connections at residence of Medical OfRcers-in-charge of CGHS dispensaries

- 518. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that all the Medical Officers-in-charge of the dispensaries under the CGHS Scheme in Delhi have not been provided with telephone connections at their residences; and
- (b) if so, the reasons therefor and what are details dispensary-wise in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) Residential telephones are normally provided to Medical Officers-in-charge of functioning dispensaries ie. dispensaries which function for 24 hours, so that, Medical Officers-in-charge could be contacted at any time in case of emergency/difficulty. As nonfunctioning dispensaries function for specified hours in the morning and evening only it is not considered necessary that Medical Officers-in-charge of such dispensaries should be provided with a telephone at his residence as he would not be available for consultation beyond specified hours.

Out of the 34 functioning dispensaries, Medical Officers-in-charge of two dispensaries i.e. Kalkaji and ^ Shahadara have not been provided residential telephones.